

I/208853/2023

LAW-Jud/128/2022-10-Law, Justice and Parliamentary Affairs

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Creation of (Two) 02 Special Courts (One each at Baramulla and Anantnag) for trial of offences under Unlawful Activities (Prevention) Act, 1967 along with the supporting staff.

Reference: Administrative Council Decision No. 32/3/2023 dated 25-04-2023.

Government Order No. 4131 -JK(LD) of 2023,
Dated. 28 - 04- 2023.

Sanction is hereby accorded for the establishment of Two (02) Special Courts (One each at Baramulla and Anantnag) for trial of offences under the Unlawful Activities (Prevention) Act, 1967 along with creation of 18 posts in different categories to the extent of number of posts shown against each category, as under:-

| S. No. | Name of the Post | Pay Level attached | No. of posts |
|--------|----------------------------------|--------------------|--------------|
| 01 | District and Sessions Judge | 51550-63070 | 02 |
| 02 | PA cum Senior Scale Stenographer | L-7(44900-142400) | 02 |
| 03 | Section Officer(Reader) | L-7(44900-142400) | 02 |
| 04 | Head Assistant (Nazir) | L-6B(35600-112800) | 02 |
| 05 | Criminal Clerk(Senior Assistant) | L-5(29200-92300) | 02 |
| 06 | Copyist (Junior Assistant) | L-4(25500-92300) | 02 |
| 07 | Misc Clerk(Junior Assistant) | L-4(25500-92300) | 02 |
| 08 | Driver Gr-II | L-2(19900-63200) | 02 |
| 09 | Orderly | SL-1(14800-47100) | 02 |
| | | Total Posts | 18 |

This issues with the concurrence of Finance, Department conveyed vide it's O.M. No. FD-Code/67/2022-03-430 dated 14-04-2023.

K. K. K.
Secretary

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By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/128/2022-10.

Dated. 28-04-2023.

Copy to the:

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor for information of the Hon'ble Lieutenant Governor
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Commissioner/Secretary to Government, General Administration Department.
6. Registrar General, High Court of Jammu and Kashmir and Ladakh, at Jammu. The above said creation is subject to the condition that the High Court of Jammu and Kashmir and Ladakh shall amend the relevant recruitment rules, accordingly. This is with reference to his letter No.2637/RG/GS dated 08-02-2023.
7. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, at Jammu.
8. Director, Archives, Archaeology and Museums, J&K, Jammu.
9. Private Secretary to the Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary to Government, Department of Law, Justice and P.A.
11. Incharge Website.
12. Government Order File.
13. Concerned File.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
28-04-2023